

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF NOVEMBER-2025

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER VS RESPONDENT NAME		DATE OF CASE MANAGEMENT HEARING						
							FRAMINLISTING G THEWITNESSES	OF AFFIDAVIT EVIDENCE	OF AFFIDAVIT OF WITNESSES	WRITTEN OF ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/H EARING DATE			
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL													
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	955/2025	29.08.2025	SHISHPAL MCD	VS 03.11.2025	15.11.2025 06.12.2025	15.11.2025 06.12.2025	25.11.2025 09.12.2025	20.12.2025	22.12.2025		
			306	CS (COMM)	1338/2024	04.12.2024	SACHIN SHARMA SAGHIR AHMAD	VS 04.11.2025	20.11.2025 06.12.2025	20.11.2025 06.12.2025	28.11.2025 12.12.2025	26.12.2025	14.01.2026		
			306	CS (COMM)	814/2025	18.07.2025	ASHOK KUMAR RANA VS MCD	18.11.2025	29.11.2025 09.12.2025	29.11.2025 09.12.2025	01.12.2025 16.12.2025	26.12.2025	06.01.2026		
			306	CS (COMM)	1387/2024	17.12.2024	NAHAR TRADING COMPANY MODA COCKTAIL	VS 19.11.2025	06.12.2025 09.01.2026	06.12.2025 09.01.2026	18.12.2025 16.01.2026	24.01.2026	30.01.2026		
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/699/2024	06.06.2024	M/S PRISM JOHNSON LTD VS ZENITH FLOORING	13.11.2025	12.12.2025	12.12.2025	18.12.2025	NIL	NIL		
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/209/2024	07.02.2024	ALSTONE INTERNATIONAL VS GAYATRI UMESH	12.11.2025	21.11.2025	21.11.2025	06.12.2025 & 16.12.2025	NIL	NIL		
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/645/2025	02.06.2025	M/S A TO Z CHEMICAL VS LIFEGUARD PHARMA	11.11.2025	20.11.2025	20.11.2025	05.12.2025	18.12.2025	18.12.2025		
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/923/2025	14.08.2025	M/S HANKO SALES VS M/S QUALITY SERVICES	04.11.2025	15.11.2025	15.11.2025	24.11.2025	12.12.2025	12.12.2025		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)1271/2024	20.11.2024	VANSH ELECTROMECHANICALS V/S GEEP INDUSTRIES	11.11.2025	PE- 08.12.2025 AND DE-09.12.2025 AND DE-17.12.2025 AND DE-18.12.2025	BEFORE PE-08.12.2025	BEFORE DE-17.12.2025	BEFORE 05.01.2026	05.01.2026	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)905/2025	08.08.2025	ARUN KUMAR GOYAL V/S THE NEW INDIA ASSURANCE COMPANY LTD	14.11.2025	PE- 12.12.2025 AND DE-15.12.2025 AND DE-19.12.2025 AND DE-07.01.2026 AND DE-08.01.2026	BEFORE PE-12.12.2025	BEFORE DE-07.01.2026	BEFORE 20.01.2026	20.01.2026	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)433/2025	24.04.2025	LUCKY BRASS PVT LTD V/S SH. HEMANT	14.11.2025	PE- 02.12.2025 AND DE-17.12.2025	BEFORE PE-02.12.2025	BEFORE DE-17.12.2025	BEFORE 06.01.2026	06.01.2026	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)250/2024	11.12.2025	ANMOL BHATIA V/S ARSH WARDROBE COLLECTION AND ORS.	14.11.2025	PE- 11.12.2025 AND DE-22.12.2025	BEFORE PE-11.12.2025	BEFORE DE-22.12.2025	BEFORE 08.01.2026	08.01.2026	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)1039/2025	10.12.2025	ZARAR AHMAD V/S MUNICIPAL CORPORATION OF DELHI	19.11.2025	PE- 10.12.2025 AND DE-11.12.2025 AND DE-24.12.2025 AND DE-26.12.2025	BEFORE PE-10.12.2025	BEFORE DE-24.12.2025	BEFORE 14.01.2025	14.01.2025	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)863/2025	30.07.2025	VIKAS BANSAL V/S MCD AND ANR	21.11.2025	PE- 19.12.2025 AND DE-12.01.2025 AND DE-13.01.2025	BEFORE PE-19.12.2025	BEFORE DE-13.01.2025	BEFORE 27.01.2025	27.01.2025	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)916/2025	12.08.2025	PREM BHARDWAJ PROP OF M/S PREM BROS V/S MUNICIPAL CORPORATION OF DELHI	26.11.2025	PE- 23.12.2025 AND DE-24.12.2025 AND DE-25.01.2025	BEFORE PE-23.12.2025	BEFORE DE-25.01.2025	BEFORE 28.01.2025	28.01.2025	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)1047/2025	24.09.2025	SH. RADHEY SHYAM V/S MUNICIPAL CORPORATION OF DELHI	28.11.2025	PE-17.12.2025 AND DE-18.12.2025 AND DE-15.01.2025	BEFORE PE-18.12.2025	BEFORE DE-15.01.2025	BEFORE 21.01.2025	21.01.2025	
5	SH. MANOJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL												
6	SH. RAM LAL MEENA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL												
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	551/2025	17.05.2025	SAROJ BAL V/S MCD	28.11.2025	08.12.2025	08.12.2025	08.12.2025	22.12.2025	24.12.2025	15.12.2025 DE

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COURT	CENTRAL	308 EXTENSION BLOCK THC DELHI	RECOVERY	710/2024	01-07-2024	Ranjan Kumar Behera VS.Hpl Electric And Power Limited				06.12.2025 D.E			16.12.2025 FINAL ARGUMENTS
			308 EXTENSION BLOCK THC DELHI	RECOVERY	678/2025	09-06-2025	Sunil Mehra VS. Yogesh Gambhir & Anr.				15.11.2025 P.E 28.11.2025 DE			06.12.2025 FINAL ARGUMENTS
			308 EXTENSION BLOCK THC DELHI	RECOVERY	81/2025	18-01-2025	CANARA BANK VS. SMT MADHU AND ANR				plaintiff evidence on 01.11.2025, defendant evidence on 13.11.2025 and 14.11.2025			final arguments on 21.11.2025 AND 09.01.2026
			308 EXTENSION BLOCK THC DELHI	RECOVERY	557/2025	17-05-2025	Shivangi Aggarwal VS. Municipal Corporation of Delhi				plaintiff evidence on 03.11.2025, defendant evidence on 11.11.2025			final arguments on 24.11.2025 JUDGMENT 12.12.2025
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)/1612/2019	27-08-2019	COSCO INDIA LTD. Vs B K TRADERS							
			309 EXTENSION BLOCK THC DELHI	DAMAGES	CS (COMM)/1374/2022	30-05-2022	M/S R. K. ENTERPRISES Vs RAJESH JAIN							
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS/Comm./60/2025	15/01/25	Hasmukh Puri Prop. Of M/s Gujrati Kirana Co. Vs. Jatin Malik Prop. Of M/s Jorss Foods	---	---	---	---	---	---	
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)514	09-05-2025	Anil Kumar Gupta Vs Municipal Corporation of Delhi	01.11.2025	-	-	As per order, matter was put up for Arguments on Preliminary issue on			
			310	CS (COMM)	CS (COMM)910	08-08-2025	MUKUL MITTAL Prop. of M/s Viraj and Sons Vs MUNICIPAL CORPORATION OF DELHI and Anr.	01.11.2025	-	-	As per order, matter was put up for Arguments on Preliminary issue on			
			310	CS (COMM)	CS (COMM)956	29-08-2025	ARIHANT ELECTRICALS Vs NEUE LIGHT PRIVATE LIMITED	01.11.2025	PE-14.11.2025	-	-			
			310	CS (COMM)	CS (COMM)139	18-12-2024	PUMA SE Vs Gaurav Chauhan	04.11.2025	-	-	LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided		
			310	CS (COMM)	CS (COMM)901	07-08-2025	KANSAL METAL PVT LTD Vs TREHAN INDUSTRIES	04.11.2025	PE-27.11.2025	-	-	As per order, list of witnesses, if any, be filed in due course		
			310	CS (COMM)	CS (COMM)124	14-11-2024	STATE BANK OF INDIA Vs NARESH KUMAR	06.11.2025	PE-13.11.2025	-	-			
			310	CS (COMM)	CS (COMM)/873/2025	06-11-2025	AARYA LIGHTING PVT. LTD. Vs CHISHTI LIGHT AND ELECTRICALS AND ORS.	06.11.2025	PE-20.11.2025	-	-	As per order, list of witnesses, if any, be filed in due course		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER VS REGISTRAR	DATE OF CASE MANAGEMENT HEARING								
			310	CS (COMM)	CS (COMM)630	30-05-2025	SAROJ BALAJI Prop. of M/s BALAJI ENTERPRISES Vs MUNICIPAL CORPORATION OF DELHI	10.11.2025	-			For Arguments on Preliminary issue.			
			310	CS (COMM)	CS (COMM)730	02-07-2025	PREM KUMAR Vs M/S JAIN SPARE AUTO PVT LTD	10.11.2025	-	LC appointed for evidence recording		As per order, list of witnesses be filed within 15 days.			
			310	CS (COMM)	CS (COMM)351	28-03-2025	Sharad Kapoor Proprietor of M/s ACE Electronics Vs Pramod Telecom Private Limited	10.11.2025	PE-26.11.2025	-		As per order, list of witnesses, if any, be filed in due course			
			310	CS (COMM)	CS (COMM)936	19-08-2025	M/s JAIPUR READY MIX COMPANY Vs MUNICIPAL CORPORATION OF DELHI	11.11.2025	-	LC appointed for evidence recording		As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)/959/2025		REENA AGGARWAL Vs RAJ RANI CHADHA	11.11.2025	-	-		As per order, parties have arrived at an amicable settlement			
			310	CS (COMM)	CS (COMM)945	22-08-2025	HAVELLS INDIA LIMITED AND ANR Vs MJ ENTERPRISES AND OTHERS	12.11.2025	-	LC appointed for evidence recording		As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)781	09-07-2025	SANJEEV KUMAR GARG Vs NARBADA IMPEX PVT LTD	13.11.2025	-	LC appointed for evidence recording		As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)545	16-05-2025	DINESH KUMAR Vs VIJAY CHUG	18.11.2025	-	-		For Arguments on Preliminary issue.			
			310	CS (COMM)	CS (COMM)942	21-08-2025	M/s AMAR CHEMICAL WORKS Vs RELIANCE RETAIL LIMITED	19.11.2025	-	LC appointed for evidence recording		As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)102	19-09-2025	DAYANAND ANGLO-VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND ANR. Vs D A V SCHOOL	24.11.2025	PE-03.12.2025	-		As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)101	15-09-2025	MADANLAL Vs CHANDER BEHERA PRAKASH	25.11.2025	PE-01.12.2025	-		As per order, list of witnesses, if any, be filed in due course			
			310	CS (COMM)	CS (COMM)424	22-04-2025	ARIHANT ELECTRICALS Vs ELECTROWER TECHNOLOGIES PVT LTD	27.11.2025	PE-06.12.2025	-		As per order, list of witnesses be filed within 15 days as provided			
			310	CS (COMM)	CS (COMM)766	07-07-2025	Viva Books Private Ltd. Vs Krishna Kids Academy	28.11.2025	PE-12.12.2025	-		As per order, list of witnesses, if any, be filed in due course			
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS(COMM)	992/2025	10-09-2025	UMA SHANKER GOEL HUF Vs SHUBHAM MITTAL	PE18.12.2025 at 02:00 pm and 07.01.2026 at 02:00							

[illegible]

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER VS	DATE OF CASE MANAGEMENT HEARING							
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST													
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST													
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM)	650/2022	25.07.2022	ESSJAY ERICSSON PVT. LTD. S. FRONTLINE NCR BUSINESS SOLUTIONS PVT LTD.	22.11.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 17.02.2026
				CS (COMM)	40/2025	18.01.2025	DEUTSCHE BANK AG VS. M/S BOTHANZI MEDICAL PVT. LTD.	24.11.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 04.02.2026
				CS (COMM)	351/2025	09.05.2025	GM MODULAR PVT. LTD. VS. MUDIT KUMAR CHATURVEDI AND ANR.	27.11.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 19.02.2026
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	709 / 2024	03.09.2024	LUMINOUS POWER TECHNOLOGIES PVT LTD Vs GLITTER GROUP AND ANR.	04.11.2024	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 02.02.2026
				CS (COMM.)	710 / 2024	03.09.2024	MS OVERSEAS LOGISTICS PVT LTD Vs M/S SCORPIO FREIGHT PVT LTD	13.11.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 07.01.2026
				CS (COMM.)	317 / 2022	01.04.2022	PROGRESSIVE LCD VISION PRIVATE LIMITED Vs SH. AJAY TANWAR AND ANR.	17.11.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 08.01.2026
				CS (COMM.)	765 / 2024	19.09.2024	SANJAY JHA PROP OF SAI CARGO Vs S C Constructions Company Pvt Ltd	19.11.2024	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 16.02.2025
				CS (COMM.)	644 / 2024	12.09.2024	Vineet Nath Vs Union of India	20.11.2025	WITHIN WEEK	ONE	WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPREANCE 16.01.2026
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI													
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (COMM) 485/24	19.10.2024	SERVOTECH ELECTRICALS PVT LTD Vs. NISSHINBO COMPREHENSIVE PRECISION MACHINING CORPORATION	04.11.2025	10.12.2025	With in 15 Days	Nil	NIL	NIL		15.01.2026
			12, Court Block-I	New Civil Suit	CS (COMM) 1/23	02.01.2023	M/S DARSHANA AGRO SHEERIE FOODS Vs.	17.11.2025	02.12.2025	With in 15 Days	Nil	NIL	NIL		08.01.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS (COMM) 112/23	25.02.2023	M/s Clix Capital Services Pvt Ltd Vs Sirajdulla Diagnostics	01.11.2025	06.12.2025	06.12.2025	17.01.2026	02.02.2026	-	-	

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
		6, New Court Block-I	Commercial	CS (COMM)130/25	17.03.2025	M/s GSBA Pvt. Ltd. Vs Arvind Kumar Singhania	10.11.2025	25.11.2025	05.01.2026	03.02.2026	28.02.2026	-	19.12.2025
		6, New Court Block-I	Commercial	CS (COMM)238/25	05.05.2025	Napin Impex Limited Vs Sunroof Buildwell Private Ltd	22.11.2025	06.12.2025	17.01.2026	07.02.2026	07.03.2026	-	-
		6, New Court Block-I	Commercial	CS (COMM)367/24	03.08.2024	Arjun Sangwan Through his GPS Holder Ms Deepika Sangwan Vs. M/s Jain Online Test Centre Through its Director Rajender Singh	24.11.2025	08.12.2025	19.01.2026	16.02.2026	16.03.2025	-	-
25	SH. SANDEEP YADAV	17, New Court Block-I	Commercial	CS (Comm)/197/2024	19-04-2024	State Bank of India vs. Prem Chand & Anr	03-11-2025	Within two weeks	One week before NDOH	46013	-	-	-
		17, New Court Block-I	Commercial	CS (COMM)/329/2024	08-07-2024	Ecklectic International Pvt. Ltd. Vs Kapil Trehan (Prop of Watchdog Security)	06-11-2025	Within two weeks	One week before NDOH	-	46014	-	-
		17, New Court Block-I	Commercial	CS (COMM)/9/2020	10-01-2020	M/S DURGA OIL MILLS vs M/S LAKHMI RAM AND SONS AND ORS	17-11-2025	Within 15 days	One week before NDOH	46038	-	-	-
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	29, New Court Block-II	Commercial	CS (COMM.)285/2025	06.06.2025	M/S OMANSH ENTERPRISES LTD. VS KAYEM FOOD INDUSTRIES PVT. LTD.	11.11.2025	05.12.2025	-	-	-	-	20.01.2026
		29, New Court Block-II	Commercial	CS (COMM.)04/2025	04.01.2025	ORCHIDEX LINE PVT. LTD. VS HARRISON INDUSTRIES	15.11.2025	08.12.2025	-	-	-	-	28.01.2026
		29, New Court Block-II	Commercial	CS (COMM.)185/2023	25.03.2023	EMU LINES PVT. LTD. VS NEWFANGLED LOGISTICS PVT. LTD. & ORS.	15.11.2025	09.12.2025	-	-	-	-	15.01.2026
		29, New Court Block-II	Commercial	CS (COMM.)385/2025	18.08.2025	STATE BANK OF INDIA VS HIMANSHU	20.11.2025	-	-	-	-	-	23.01.2026
		29, New Court Block-II	Commercial	CS (COMM.)160/2025	01.04.2025	RAHMAT ALI VS KRISHAN SINGH & ORS.	24.11.2025	-	-	-	-	-	28.01.2026
		29, New Court Block-II	Commercial	CS (COMM.)238/2022	18.04.2022	M/S MATE INDIA LTD. VS SADAR PESTICIDES & ANR	24.11.2025	-	-	-	-	-	30.01.2026
		29, New Court Block-II	Commercial	CS (COMM.)417/2024	29.08.2024	CANARA BANK VS KAILASH SINGH	25.11.2025	-	-	-	-	-	06.02.2026

[illegible]

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING						
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	nil												
36	SH. DEVENDER KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	247/2025	04-09-2025	BANK BARODA VS.NISHA JAISWAL	OF	26-11-2025	NIL	NIL	NIL	NIL	NIL	P.E.-06-01-2026, 07-01-2026,08-01-2026, DE-13-01-2026, 14-01-2026,15-
			209	RECOVERY	102/2025	01-04-2025	ONE COMMUNICATIONS LTD. VS. PRYMUS BRANDCOM INDIA PVT.LTD.	97	04-11-2025	NIL	NIL	NIL	NIL	NIL	D.E. 24-11-2025,25-11-2025,28-11-2025
			209	RECOVERY	199/2025	16-07-2025	ECOSURE PULPMOLDING TECHNOLOGIES LTD.V S. VALUE SQUARE CAPITAL PVT.LTD.		20-11-2025	NIL	NIL	NIL	NIL	NIL	P.E.-11-12-2025, 18-12-2025,08-01-2026, DE-05-01-2026, 22-01-2026,
			209	RECOVERY	14/2025	02-04-2025	BHUWAN CHANDRA PANDEY VS. SHIVA ASPHALTIC PRODUCTS		15-11-2025	NIL	NIL	NIL	NIL	NIL	P.E.-09-12-2025, 10-12-2025,11-12-2025, DE-16-12-2025, 17-12-2025,18-12-2025
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST													
39	SH. SUDESH KUMAR DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS(COMMER CIAL)					Framing the issues	Listing of Witness	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date
			301, New Court Building	CS(COMMER CIAL)	CS(COMM)97/2025	12-02-2025	KUSUM LATAN Vs RAHUL GUPTA	NIL		Not Filed	Not Filed	Not Filed	NO	NO	20/11/2025
			301, New Court Building	CS(COMMER CIAL)	CS(COMM)395/2025	02/07/2025	M/s Suresh Apparels Vs MANOJ KUMAR GUPTA	NIL		Not Filed	Not Filed	Not Filed	NO	NO	26/11/2025
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS(COMM)233/2025	17-04-2025	UMA DEVI Vs SHRI DHARAMPAL ARORA PROPRIETOR M/S KESAR POLYMERS	10.11.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO		PE/06-12-2025
			ROOM NO 208	COMMERCIAL	CS(COMM)632/2024	13-12-2024	Shree Bankey Behari Fabrics Pvt Ltd Vs SOURABH AGGARWAL	10.11.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO		PE/15-12-2025
			ROOM NO 208	COMMERCIAL	CS(COMM)462/2024	03-09-2024	Dharm Singh Vs Rainbow International	11.11.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO		PE/16-12-2025

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING							
			ROOM NO 208	COMMERCIAL	CS(COMM)11/2025	22-02-2025	AR AGENCIES Through its Proprietor Raju Gupta Vs Maya Saree Mahal	14.11.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/08-12-2025
			ROOM NO 208	COMMERCIAL	CS(COMM)420/2025	08-07-2025	POONAM KAPOOR VS SONU	14.11.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/09-12-2025
			ROOM NO 208	COMMERCIAL	CS(COMM)284/2025	03-05-2025	Union Bank of India Vs NEELAM	15.11.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/11-12-2025
			ROOM NO 208	COMMERCIAL	CS(COMM)30/2025	13-01-2025	M/S V CRANES PRIVATE LIMITED Vs SH CHANDRA SEKARAN MUTHU SELVI PROPRIETOR	17.11.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/078.01.2025
			ROOM NO 208	COMMERCIAL	CS(COMM)432/2024	13-08-2024	Spark Peripheral Vs TANISHKA HEALTHCARE	24.11.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/03-01-2026
			ROOM NO 208	COMMERCIAL	CS(COMM)467/2025	31-07-2025	Bank of Baroda Vs Mawash Ram	24.11.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/22-12-2025
			ROOM NO 208	COMMERCIAL	CS(COMM)72/2024	25-01-2024	Mansoor Razi Vs Jai Ram	27.11.2025	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/ 08-01-2026
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM)501/202514.08.2025		BANK OF BARODA VS SUNITA	03.11.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)431/2025	10.07.2025	STATE BANK OF INDIA VS ALKA PRAVIN	06.11.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)235/2025	17.04.2025	MADHAV COTEX PVT LTD VS BAMAN MARKETING GROUP	10.11.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)329/2025	19.05.2025	PUNJAB NATIONAL BANK VS AMIT KUMAR JAIN	11.11.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)644/2024	19.12.2024	PRIME INDIA AUTO LINKS PVT LTD VS BCON INFRA TECH & ORS	13.11.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)541/2025	04.09.2025	HARENDER SINGH TOMAR VS IHBAS	14.11.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)530/2025	02.09.2025	RISHABH JAIN VS MOHD SALMAN IDREESI	14.11.2025	Not Filed	NO	Not Filed	NO	NO	

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 639/2024	17.12.2024	M/S SHRUTI GOVIND AGENCIES PVT LTD VS ALFA DISTRIBUTOR	17.11.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 556/2025	11.09.2025	KAPIL KUMAR GUPTA VS M/S GURU CONTRACTOR	17.11.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 586/2025	08.10.2025	RAHIMUDDIN VS KAMNA KUMARI	17.11.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 491/2025	07.08.2025	ABDUL MAJID VS GAURAV KUMAR DHINGRA	20.11.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 412/2025	05.07.2025	THE MAHARISHI PARSHU RAM COOP VS MOHIT KUMAR PANCHAL & ORS	21.11.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 381/2025	06.06.2025	PRIME GOLD CABLES SPVT LTD VS MANISH GUPTA	27.11.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 331/2025	20.05.2025	MAHESH KUMAR VS M/S SCOOTSY LOGISTICS PVT LTD	28.11.2025	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 312/2025	14.05.2025	BANK OF INDIA VS SHUBHAM JAIN	28.11.2025	Not Filed	NO	Not Filed	NO	NO	
42	SH. PAWAN KUMAR MATTOO DJ (COMM-04)	SHAHDARA	C.No 304	COMMERCIAL	CS(COMM)/448/2025	M/S BEHARI LAL DARSHAN LAL PVT. LTD. VS VIJAY SAGAR	18-11-2025	FILED ON 29-11-2025	FILED ON 29-11-2025	NOT FILED	NOT FILED	NOT FILED	P.E. 10-02-2026	
				COMMERCIAL	CS(COMM)/563/2025	NAMAN JAIN VS FARMAN	24/11/2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 09-02-2026	
				COMMERCIAL	CS(COMM)/481/2025	M/S BANSAL ENTERPRISES VS M/S VINAY PHARMA & ORS.	27-11-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 13-02-2026	
				COMMERCIAL	CS(COMM)/83/2024	S B SALES CORPORATION VSM URMIL GUPTA	29-11-2025	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 20-02-2026	
43	SH.DEVENDER KUMAR JANGAL	NORTH-WEST	406	Civil	CS/COMM/26/23	29-08-2019	M/S SHIVAM IT SOLUTION PVT.LTD Vs THE MANAGING DIRECTOR DELHI TOURISM AND							
					CS/COMM/326/23	28-04-2023	M/S COOL HUB LOGISTICS Vs M/S TCI EXPRESS LIMITED							

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING					
					CS/COMM/104/20	13-03-2020	ASHOK KR SHARMA Vs PEB INDUSTRIES						
					CS/COMM/385/21	06-08-2021	S R RISING PVT LTD Vs APEX BUILTECH PVT. LTD						
					CS/COMM/1118/22	21-02-2022	HD GALAXY Vs MASTER TILES						
					CS/COMM/847/22	07-11-2022	SAROJ CHAUDHARY Vs ASHOK KUMAR SHARMA						
					CS/COMM/902/22	24-11-2022	MANYA INTERNATIONAL AND ANR Vs CHEM PHARM INDUSTRIES INDIA PVT LTD. AND ANR.						
					CS/COMM/150/21	23-02-2021	CANARA BANK ERSTWHILE SYNDICATE BANK VS AMRITA						
					CS/COMM/197/19	26-04-2019	M/S R.S.POLYMERS Vs M/S NEW PUNJAB AGRO CO.AND ORS.						
					CS/COMM/772/22	27-09-2022	DELHIVERY LTD. Vs ASPEN DIAGNOSTICS PVT. LTD.						
					CS/COMM/144/19	28-05-2019	KARAMVIR Vs RADHA RAMAN ENTERPRISES						
					CS/COMM/270/20	18-12-2020	VOS TECHNOLOGIES (INDIA) PVT LTD. Vs PRAVEEN KUMAR KATIYAR						
					CS/COMM/701/22	27-08-2022	ABHISHEK GARG Vs MOHD IMRAN						
					/ CS/COMM/795/22	12-10-2022	HVR SOLAR PVT LTD Vs QUIKPOWER INDUSTRIES INDIA LLP						
					CS/COMM/878/22	17-11-2022	CANARA BANK Vs M/S ROS BRIGHT HOUSIERY						
					CS/COMM/799/22	12-10-2022	ARUN AGGARWALA Vs SUMMEREX HOME APPLIANCES INDIA PVT LTD						

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
					CS/COMM/350/24	31-05-2024	Lavneet Nirwan Packers And Express Cargo Movers Vs Ms Wellness Foods							
					CS/COMM/120	08-01-2020	M/S HIMGIRI ENTERPRISES P LTD Vs M/S BALAJI ELECTIRICALS							
					CS/COMM/215/21	17-03-2021	GURMIT SINGH Vs RUDRA SENGUPTA AND ORS.							
					CS/COMM/313/22	07-04-2020	M/S DHEERAJ NARAYAN AGRAWAL HUF AND ANR Vs M/S SETH SUNDER LAL JAIN CHARITRALE							
					CS/COMM/385/21	06-08-2021	S R RISING PVT LTD Vs APEX BUILTECH PVT. LTD							
					CS/COMM/687/22	22-08-2022	MAHENDER PAL MAGGON Vs BOSCH LIMITED							
					CS/COMM/862/22	10-11-2022	BOSCH LTD Vs MAHENDER PAL MAGGON							
44	SH. VINOD YADAV DISTRICT JUDGE (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS(Comm.)/244/25	05.04.25	Abhay Jain Vs. Ashiana Ispat Ltd.							04.11.25
					CS(Comm.)/90/25	04.02.25	Rachita Rajput Vs. Canary Sabharwal							21.11.25
45	SH. JAGDISH KUMAR DISTRICT JUDGE COMMERCIAL COURT	NORTH												
46	SH. RAKESH KUMAR-II DISTRICT JUDGE (COMMERCIAL)	NORTH												
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUTT	CS COMM/480/2025	04.09.2025	BANK OF INDIA RAJANI KUSHWAHA VS25	01.11.2025	15.11.2025	15.11.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUTT	CS COMM/143/2021	06.04.2021	M/S OCEANIC DOLPHIN APPARELS P LTD VS M/S THE LEATHER CO AND ANR	03.11.2025	18.11.2025	18.11.2025	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUTT	CS COMM/477/2025	03.09.2025	CANARA BANK VS MONIKA	03.11.2025	18.11.2025	18.11.2025	NIL	NIL	NIL	NIL

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
		603	COMMERCIAL SUIT	CS COMM 97/2025	27.02.2025	UCO BANK A VS K25 ENTERPRISES	03.11.2025	18.11.2025	18.11.2025	NIL	NIL	NIL	NIL
		603	COMMERCIAL SUIT	CS COMM 451/2025	27.08.2025	MOGLI LABS INDIA PVT LTD VS M/S ALLCO METAL AND FACADE LLP	13.11.2025	09.12.2025	09.12.2025	NIL	NIL	NIL	NIL
		603	COMMERCIAL SUIT	CS COMM 481/2025	08.09.2025	M/S LAKSHITA TRADING VS M/S MEERA SAMUH HOSPITALITY SERVICE PVT LTD	19.11.2025	04.12.2025	04.12.2025	NIL	NIL	NIL	NIL
		603	COMMERCIAL EXECUTION	EXECUTION COMM. 68/2024	24.04.2024	RAJINDER KUMAR VS RAM GOPAL	18.11.2025	09.12.2025	09.12.2025	NIL	NIL	NIL	NIL
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	613	Commercial Suit	CS (COMM)/297/2025	29-05-2025	DR MEDITECH SURGICAL AND DIAGNOSTICS INDIA PVT LTD Vs ALPHA INVITRO DIAGNOSTICS PVT LTD	07.11.2025	PE - 08/12/25... 10/12/25 DE - 15/12/2025, 16/12/2025 Final Argument 06-01-2025	...	...	...		...
		613	Commercial Suit	CS (COMM)/307/25	31-05-2025	BANK BARODA Vs Kausalya	26.11.2025	PE- 12.01.2026 DE- 22.01.2026 Final rguments - 29.01.2026	...	...	...		...
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	Commercial Suit	CS(COMM) 418/2024	28.08.2024	OM SONS MARKETING VS NARGESH KUMAR	04.11.2025	PE: 12.12.2025 ; DE: 17.12.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 518/2024	16.10.2024	BAJRANG TRANSPORT Vs. LOGICBOX INDIA PVT LTD	04.11.2025	PE: 03.12.2025 ; DE: 10.12.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 290/2024	03.06.2024	Ravi And Singh Communication Vs. M/s Krishna Industries	06.11.2025	PE: 18.12.2025; DE: 23.12.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 618/2024	06.12.2024	Om Prakash Vs. SK Electricals	07.11.2025	PE: 12.01.2026 ; DE: 20.01.2026	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 633/2024	10.12.2024	Mamta Gupta Vs. Royal Blue City Developers Pvt Ltdio	10.11.2025	PE: 05.01.2026 ; DE: 12.01.2026	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 606/2024	03.12.2024	AMOD KUMAR YADAV VS PINAKA CONSTRUCTION PVT LTD	10.11.2025	PE: 17.12.2025	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 344/2025	02.07.2025	Bank Maharashtra Vs Sajid	10.11.2025	PE:15.01.2026 ; DE: 22.01.2026	NIL	NIL	NIL	NIL	NIL
		614	Commercial Suit	CS(COMM) 34/2024	18.01.2020	SING N SMILE PVT LTD Vs BIRD CLOTHING AND ORS	12.11.2025	PE:28.11.2025 ; DE: 06.01.2026	NIL	NIL	NIL	NIL	NIL

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			614	Commercial Suit	CS(COMM) 77/2023	07.02.2023	RAGHAV ADITYA CHITTS PVT LTD Vs. N K TRIPATHI	17.11.2025	PE: 09.01.2026 ; DE: 16.01.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 573/2024	12.11.2024	UPGRID SOLUTION PRIVATE LIMITED Vs. SAKSHI BATTERIES SPARE PARTS	17.11.2025	PE: 14.01.2026 ; DE: 24.01.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 254/2025	21.05.2025	CS (COMM) 254/25 Rentu SharmaVs. Care Health Insurance Ltd	20.11.2025	PE: 11.12.2025 ; DE: 08.01.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 267/2025	24.05.2025	Bank Of Baroda Vs. Ravi Kumar	26.11.2025	PE: 06.01.2026 ; DE: 13.01.2026	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT DISTRICT COMMERCIAL COURT-04	SOUTH JUDGE, WEST	509	CS(COMM)	152/2025	26.03.2025	INEXT LOGISTICS AND SUPPLY CHAIN PVT LTD Vs MIL OVERSEAS EXPORT PVT	10.11.2025	02.12.2025	16.12.2025	-	-	-	-
			509	CS(COMM)	32/2025	18.01.2025	RISHI RAMAN SINGH Vs DEEPAK CHANDWANI	17.11.2025	09.12.2025	09.12.2025	-	-	-	-
			509	CS(COMM)	596/2024	27.11.2024	Punjab National Bank Vs RAJBALA	19.11.2025	04.12.2025	19.12.2025	-	-	-	-
			509	CS(COMM)	18/2025	13.01.2025	M/S KAVYA ENTERPRISES Vs M/S SVR AUTO INDUSTRIES	20.11.2025	04.12.2025	08.01.2026	-	-	-	-
			509	CS(COMM)	27/2025	16.01.2025	Affibay Admonz Monzdav private limited	24.11.2025	19.01.2026	19.01.2026	-	-	-	-